



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17/09/2019

O.A./260/582/2014

SIDHARTHA CHANDRA PRADHAN
-V/S-
CENTRAL EXCISE & CUSTOMS

ITEM NO: 46

FOR APPLICANTS(S) Adv. : Mr.Satyajit Behera

FOR RESPONDENTS(S) Adv.: Mr.S.Behera, Sr. Panel Counsel

Notes of The Registry	Order of The Tribunal
	Heard both the learned counsels.
	Learned counsel for the applicant submits that he has received no instruction from the applicant.
	In view of the above submission, OA is dismissed in default for non-prosecution on the part of the applicant.
	Copy of the order be handed over to the learned counsel for the respondents and sent to the applicant by the Registry by registered post.

(SWARUP KUMAR MISHRA)

(GOKUL CHANDRA PATI)

	MEMBER (J)	MEMBER (A)
	I.Nath	

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